

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1428**

TO BE ANSWERED ON THE 12TH FEBRUARY, 2019/ MAGHA 23, 1940 (SAKA)

ILLEGAL ACTIVITIES

†1428. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several cases of criminal tendencies like looting, blackmailing etc. by misguiding the youth through friends club being run at several places in the small and big cities of the country have come to light;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether incidents of women forced into illegal trade have also come to light; and

(d) the steps taken by the Government to curb such illegal activities?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies. The Ministry of Home Affairs (MHA) have issued advisories to the States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is punished promptly as per law. Various advisories issued from time to time are available at MHA's website www.mha.gov.in.

In order to prevent human trafficking including trafficking of women, MHA has provided financial assistance to States/UTs for for setting up Anti-human Trafficking Units at district level to deal human trafficking cases. MHA has also been providing financial assistance to States for holding Judicial Colloquiums and State level Conference which aim at bringing awareness amongst Judicial officers and State Police officials about human trafficking. The Ministry of Women and Child Development has a scheme “Ujjawala” for prevention of trafficking and rescue, rehabilitation, reintegration and repatriation of women and children victims of trafficking for commercial sexual exploitation.
